

F.No. A-32012/27/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

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North Block,
New Delhi the 26th November, 2018

ADDENDUM to Seniority list of officers in the HAG of IRS (C&CE) promoted on or after 25.04.2014 issued under letter F.No. A-23020/13/2014-Ad.II dated 3rd June, 2016.

To,

All Pr. Chief Commissioners / Pr. Directors General under CBIC.
All Chief Commissioners / Directors General under CBIC.
All Pr. Commissioners / Pr. Addl. Directors General under CBIC.
All Commissioners / Addl. Directors General under CBIC.

Subject: Final Seniority List of officers in the HAG of IRS (C&CE) promoted on or after 25.04.2014 - reg

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Sir/Madam,

In continuation of this Department's letter F.No. A-23020/13/2014-Ad.II dated 3rd June, 2016 on the subject mentioned, I am directed to say that the Competent Authority has ordered for inclusion of the name of **Shri Anup Kumar Srivastava** at **Sl. No. 43-A** below Shri Dinesh Kumar Verma (Sl. No. 43) and above Shri Talkeshwar Singh (Sl. No. 44) in the Final Seniority List of officers in the HAG of IRS (C&CE) promoted on or after 25.04.2014. Accordingly, the name of Shri Anup Kumar Srivastava is added to the Seniority List as detailed below:-

Sl. No.	Name of the officer (Shri)	Whether belongs to SC/ST. If not, say nether	Date of Birth	Date of Appointment in Group A	Date of Actual/ Deemed date of Promotion in HAG Grade	UPSC reference in which recommended/ approved	Remarks
43-A	Anup Kumar Srivastava	Neither	14.05.1960	19.12.1984	11.04.2015	1/15(34)/2014-AP2	

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India

Copy to:-

1. DG (Systems) CBEC, New Delhi – It is requested that this Circular may please be uploaded on the official website of CBIC at the appropriate place.
2. Pr. ADG (HRM-I), DG, HRD, CBIC.
3. ADG (HRM-II), DG, HRD, CBIC.
4. The concerned officer.



(S.A. Ansari)

Under Secretary to Government of India